

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA, MANIPUR, TRIPURA,  
MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

*Dated Guwahati the 29<sup>th</sup> November, 2011*

NO.HC.VII-39/2011/ **9342** /A. In partial modification of this Registry's Notification NO. HC.VII-39/2011/9097 – 9115/A dated 23.11.2011, Shri Sutham Das, Civil Judge & Asstt. Sessions Judge, Tinsukia, is transferred and posted as Additional District and Sessions Judge, Fast Track Court, Hojai vice Shri Mahmud Ahmed already transferred on regular promotion to Grade-I of the Assam Judicial Service.

Shri Das will hand over charge of his Court and Office to the District and Sessions Judge, Tinsukia and proceed to join his new assignment immediately.

NO.HC.VII-39/2011/ **9343** /A. In partial modification of this Registry's Notification NO. HC.VII-39/2011/9097 – 9115/A dated 23.11.2011, Smti Seema Das, Civil Judge & Asstt. Sessions Judge, Lakhimpur, North Lakhimpur, is transferred and posted as Additional District and Sessions Judge, Fast Track Court, Biswanath Chariali vice Shri Tarkeswar Lohar already transferred on regular promotion to Grade-I of the Assam Judicial Service.

Smti Das will hand over charge of her Court and Office to the District and Sessions Judge, Lakhimpur, North Lakhimpur and proceed to join her new assignment immediately.

By Order,  
*Sd/- A. Barthakur,*  
**REGISTRAR (VIGILANCE)**